स्थायी बनाय गये पदों पर, स्थायी बनाने के प्रश्न पर सम्बद्ध विभागों में सिक्रय रूप से विचार किया जा रहा है।

† [THE DEPUTY PRIME MINISTER AND MINISTER OF **FINANCE** (SHRI MORARJI R. DESAI): (a) The question apparently relates to the scheme of separation of accounts from audit introduced with effect from the 1st April, 1955 in the Departments of Food, Rehabilitation and Supply. Under this Scheme, the accounting functions in respect of these Departments have been transferred from the Comptroller & Auditor General of India to the Departments concerned. The Scheme also envisaged that all payments would be made by the Departments themselves instead of through the treasuries.

- (b) The Scheme was intended to ensure both expeditious settlement of claims and better control over expenditure against the appropriations granted by Parliament. It is not possible to directly correlate the results achieved with the expenditure involved. However, the Administrative Reforms Commission is also studying the matter.
- (c) Most of the persons who came over from the Comptroller & Auditor General's organisation already hold permanent posts. The question of the confirmation of those who were recruited later, against posts which have recently been made permanent, is under active consideration in the Departments concerned.]

CENTRAL SOCIAL WELFARE BOARD GRANTS TO KERALA ORGANISATIONS

- 1124. SHRI KESAVAN (Thazhava): Will the Minister of SOCIAL WELFARE be pleased to state:
- (a) what are the names of the organisations in Kerala which received grants from the Central Social Welfare Board during the years 1965-66, 1966-67 and 1967-68 till to-date;
- (b) the amount of grants received by the above organisations during the above years; and
- (c) whether utilisation certificates have been received from such organisations by the Central Social Welfare Board for such grants; and if so, whether the correctness of the certificates has been verified?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

CONFERENCE ON BACKWARD CLASSES WELFARE

- 1125. SHRI M. C. SHAH: Will the Minister of SOCIAL WELFARE be pleased to state:
- (a) whether a conference of State Ministers in charge of Backward Classes Welfare was held recently; and
- (b) if so, the main recommendations made by this conference?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA): (a) Yes.

(b) The conference was convened mainly for an exchange of views on current issues. No formal recommendations are usually made at such conferences.

HOSPITALS IN THE STATE OF HARYANA

- 1126. SHRI JAGAT NARAIN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:
- (a) the number and the names of places in the State of Haryana where there are hospitals having 50 beds, 100 beds and 500 beds;
- (b) whether there is any proposal before Government to open new hospitals in that State during the Fourth Five Year Plan period having 50 and 100 beds;
  - (c) if so, the details thereof; and
- (d) the amount of Central assistance if any, proposed to be given for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVE-LOPMENT (SHRI B. S. MURTHY):
(a) to (d) Information is being collected from Haryana State Government and will be laid on the Table of the Sabha.

Power Projects in the Hill Areas of U.P.

1127. SHRI SITARAM JAIPURIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

<sup>†[ ]</sup> English translation.